(c) The Rajasthan Canal Project forms part of the State PJan of Rajasthan and is being executed by the State Government. The State Government is provrding funds to the extent possible.

Written Answers

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### Minimum Needs Programme during the Fifth Five Year Plan

# \*262. SHRI K. B. CHETTRT: DR. R. K. CHAKRABARTI:

Will the Minister of PLANNING be pleased to state:

- (a) whether there is any proposal under Government's consideration to adopt a liberal Central assistance formula for the schemes under the Minimum Needs Pro gramme during the Fifth Five Year Plan period;
- (b) whether the exact proportion of grants and loans have been worked out by the National Development Council; and
- Ic) if so, the basis for fixing the quantum to each State for the programme?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) The principles and patterns which will govern the allocation of Central assistance during the Fifth Plan period for State Plans, including the Minimum Needs Programme, are under consideration of the Planning Commission. Decision in the matter will be taken by the National Development Council. The proportion of grants and loans for the Minimum Needs Programme as also for the State Plans as a whole would be known only thereafter.

(c) Does not arise.

## CI B. Report on Law and Order Situation in States

- ♦263. DR. V. A. SEYID MUHAMMAD: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Central Intelligence Bureau, has failed to supply timely report to the Central Government on law and order situation in various States;

- (b) if so, what are the reasons therefor; and
- (c) what steps Government propose to take in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIXIT): (a) No, Sir.

(b) and (c) Do not arise.

### **National Film Corporation**

\*264. SHRIMATI SUMITRA G. KUL-KARNI: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply to Unstarred Question 276 given in the Rajya Sabha on 3rd May, 1973 and state:

- (a) whether Government have since taken any decision to set up a National Film Corporation; and
  - (b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) and (b) Yes, Sir. National Film Corporation will be a multi-functional and wholly Government-owned company with an initial authorised capital of Rs. 3 crores and a subscribed capital of Rs. 50 lakhs. It will handle import and export of feature films; import, allocation and distribution of raw materials and equipment used by the film industry; distribution and exhibition of films through the existing net-work in the country and also by undertaking a programme of construction of a chain of National Theatres; and promote production of quality films.

### Discontinuation of Production of Luxury Goods

- 581. SHRI SANAT KUMAR RAHA: Will the Minister of PLANNING be pleased to
- (a) whether there is any proposal under Government's consideration to discontinue the production of luxury goods and diversification for essential items; and
  - (b) if so, the details thereof?